

**BEFORE THE AJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**C.P.(I.B) No. 108/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2020**

Name of the Company:                     BMS International (Bombay) LLP  
  V/s  
  JBF Petrochemicals Ltd

Section :                                       Section 9 of the Insolvency and Bankruptcy Code

**S.NO. NAME (CAPITAL LETTERS)                     DESIGNATION                     REPRESENTATION                     SIGNATURE**

1.

2.

**ORDER**  
**(through video conferencing)**

Learned Lawyer Mr. Anip Gandhi is present for the Petitioner.

None appeared on behalf of the Respondent.

List the matter on 19.06.2020.

  
**MANORAMA KUMARI**  
**(MEMBER JUDICIAL)**

Dated this the 8th day of June, 2020